

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-07-2024 AT 10:30 AM**

**CP No. 67/241/HDB/2023**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Saritha Chandrasekhar Cordier

**...Petitioner**

**AND**

Prosol Chemicals Private Limited and others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Y Suryanarayana, for petitioner present through Video Conference.

Learned Counsel Dr SV Rama Krishna, for respondent present through Video Conference.

Learned counsel for petitioner reports not ready. At request of the learned counsel for the petitioner, matter adjourned to 08.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**